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Title: Regarding appointment of officers of State Government of Rajasthan in Bhakra Beas Management Board (BBMB).

SHRI GAJENDRA SINGH SHEKHAWAT (JODHPUR): The matter regarding appointment of Member (Irrigation) in Bhakra Beas Management Board (BBMB) from the officers of Rajasthan Cadre and appointment of officer from Government of Rajasthan as secretary of the Board was taken up with Government of India by Hon'ble Chief Minister of Rajasthan and Secretary and Minister of Water Resource, Government of Rajasthan several times since June, 2014, as is evident from the case summary, but no action has been taken till date. State of Rajasthan being a key partner is being denied its legitimate right for long by depriving its justified representation in the Board as mentioned above.

Therefore, I request Hon'ble Minister to kindly look into the matter personally and expedite the matter as it is pending with Government of India since long and harming the interests of a key partner State.